

12.17 hrs.

MESSAGES FROM RAJYA SABHA

Secretary: Sir, I have to report the following Messages received from the Secretary of Rajya Sabha:—

- (1) 'In accordance with the provisions of rule 97 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Special Marriage (Amendment) Bill, 1963, which has been passed by the Rajya Sabha at its sitting held on the 21st January, 1963.'
- (2) 'In accordance with the provisions of rule 97 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Limitation Bill, 1963, which has been passed by the Rajya Sabha at its sitting held on the 21st January, 1963.'
- (3) 'In accordance with the provisions of rule 97 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Delhi Rent Control (Amendment) Bill, 1963, which has been passed by the Rajya Sabha at its sitting held on the 22nd January, 1963.'

12.17½ hrs.

BILLS LAID ON THE TABLE, AS PASSED BY RAJYA SABHA

Secretary: Sir, I lay on the Table of the House the following Bills, as passed by Rajya Sabha:—

- (1) The Special Marriage (Amendment) Bill, 1963.
- (2) The Limitation Bill, 1963.
- (3) The Delhi Rent Control (Amendment) Bill, 1963.

12.18 hrs.

MOTION RE. COLOMBO CONFERENCE PROPOSALS

Mr. Speaker: The hon. Prime Minister.

श्री राम सेवक यादव (बाराबंकी) : प्वाइंट ऑफ ऑर्डर । प्रधान मंत्री जी यह प्रस्ताव रखने जा रहे हैं मैं उनसे पहले ही अपना प्वाइंट ऑफ ऑर्डर उठाना चाहता हूँ ।

अध्यक्ष महोदय : उनसे पहले यह नहीं हो सकता ।

श्री र.म. सेवक यादव : मैं इसलिए पहले अपना प्वाइंट ऑफ ऑर्डर रखना चाहता हूँ कि यह प्रस्ताव गन्ना नहीं जा सकता ।

अध्यक्ष महोदय : जिस वक़्त वह सब लेंगे उस वक़्त मैं आपको बतल दूंगा कि आप अपना प्वाइंट ऑफ ऑर्डर रखें, इस वक़्त नहीं ।

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): Sir, I beg to move:

"That the proposals of the Conference of six non-aligned Nations held at Colombo between the 10th and 12th of December, 1962, with the clarifications given by the Delegations of Ceylon, U.A.R. and Ghana in the meetings with the Prime Minister of India and his colleagues on the 12th and 13th of January, 1963 laid on the Table of the House on the 21st January, 1963 be taken into consideration."

श्री राम सेवक यादव : इस सम्बन्ध में मेरा निवेदन है कि नवम्बर में इस माननीय सदन ने इस आशय का प्रस्ताव खड़े हो कर पारित किया था कि जब तक चीनी हमारे देश की पवित्र भूमि के एक एक इंच से खदेड़ नहीं दिए जाते तब तक हम संघर्ष जारी रखेंगे, चाहे वह जितना लम्बा और कठिन हो और